

Central Government Health Scheme for M.Ps.

*1258. **Shrimati Ramdulari Sinha:**
Will the Minister of Health be pleased to state:

(a) whether Government are aware that after marriage a female becomes an integral part of the husband's family which includes father-in-law and mother-in-law;

(b) whether it is a fact that unlike a male-member who has not to maintain his father-in-law or mother-in-law except his parents, a female has generally to maintain her father-in-law and mother-in-law, if she becomes an earning member of the family;

(c) if so, why Government have made the mother-in-law and father-in-law who are dependent on a female Member of Parliament ineligible for medical facilities;

(d) whether Government are aware that the female Member have been put to invidious disadvantages in taking advantage of the Central Government Health Scheme to which the female members are contributing on par with male Members; and

(e) if so, the measures Government propose to take to remove such an anomaly?

The Minister of Health (Dr. Sushila Nayar): (a) to (e). The definition of "family" under the Central Government Health Scheme is under examination in connection with suggestions received.

Mental Hospital, Delhi

*1266. { **Shri Hari Vishnu Kamath:**
Shrimati Johraben Chavda:
Shrimati Renuka Barkataki:
Shri Man Singh P. Patel:

Will the Minister of Health be pleased to state:

(a) whether his attention has been drawn to a letter to the Editor cap-

tioned "Inhuman hospitals" published in the Hindustan Times of 6th April, 1964;

(b) whether the serious allegations made therein are correct; and

(c) if so, the action taken against the delinquent and negligent staff of the hospital concerned?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Prohibition Committee

*1267. { **Shri P. C. Borooah:**
Shri Muthiah:
Dr. L. M. Singhvi:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 986 on the 9th April, 1964 and state:

(a) whether the Prohibition Committee Report, Volume I has since been submitted to Government; and

(b) if so, the main observations and recommendations made in the report?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) Yes, Sir.

(b) The Report is under print. As soon as printed copies become available, they will be circulated among the Members of the Parliament.

अमरीकी व्यापारियों का भारत का दौरा

{ **श्री प्रकाशबीर शास्त्री :**
श्री राम हरल्ल यादव :
श्री विद्वनाथ पाण्डेय :
*१२६७-क. { **श्री प्र० चं० बक्ष्या :**
श्री इन्द्रजीत गुप्त :
श्री श्रीकार लाल बोरवा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :